

(c) the number of cases in which trials have been conducted during this period; and

(d) the status of conviction in these cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH): (a) to (d) As per information provided by the National Crime Records Bureau (NCRB), a total number of 22,172 cases, 24,206 cases and 24,923 cases under rape were reported in the country during 2010, 2011 and 2012 respectively. State/UT wise cases registered, cases charge-sheeted, cases in which trial completed, cases convicted, persons arrested, persons charge-sheeted and / persons convicted under rape during 2010-2012 are enclosed at Annexure. [See Appendix 230 Annexure No.5]

Prisoners belonging to Jammu and Kashmir in different jails of the country

707. SHRI G.N. RATANPURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of prisoners (detainees and convicts separately) belonging to Jammu and Kashmir in different jails of the country;

(b) how many of them were arrested when Juveniles;

(c) how many of them have pleaded that they have been implicated in false cases; and

(d) what action has been taken to ascertain facts in such allegedly false cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH): (a) The data is not maintained centrally as 'Prisons' is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India.

(b) to (d) Juveniles when arrested for crimes are not put up in prisons as they are governed by the provisions of The Juvenile Justice (Care and Protection of Children) Act, 2000 which provides for Observation Homes for housing children in conflict with law during the pendency of enquiry. In case the child is found to have committed an offence, he/she may be placed in a Special Home by the Juvenile Justice Board for maximum period of three years. For children in need of care and protection, the Act provides for Children/Shelter Homes.

Udaan scheme for youth of Jammu and Kashmir

708. SHRI G.N. RATANPURI: Will the Minister of HOME AFFAIRS be pleased to state: